<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 100 OF 2017

Dated: 27th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Greenko Budhil Hydro Power Pvt. Lt Vs. Uttrakhand Electricity Regulatory Co		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Ms.Jyotsna Khartri	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan for R-1	
	Mr. Pradeep Misra	

Mr. Suraj Singh for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>29.11.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk